

**Central Administrative Tribunal  
Jaipur Bench, JAIPUR**

OA No.91/2011  
MA 57/2011

This the 17<sup>th</sup> day of March, 2011

**Hon'ble Shri Justice K.S.Rathore, Member (Judicial)**

Soni Devi Wife of Late Shri Ratanlal aged about 70 years,  
resident of House No. 722, Lodho ka Mohalla, behind Minerwa  
Talkies, Sanganerigate, Jaipur.

...Applicant

(By Advocate: Shri H. N. Mishra)

**- VERSUS -**

1. Union of India through, Secretary to the  
Government of India, Department of Posts, Ministry  
of Communication & Information & Technology,  
New Delhi.
2. Director General (Post) Department of Posts,  
Ministry of Communication, Information and  
Technology, New Delhi.
3. Chief Post Master General Rajasthan Circle,  
General Post Office, M.I. Road, Jaipur.
4. Sr. Superintendent of Post Offices Jaipur City Division  
Jaipur.

.....Respondents

**ORDER (ORAL)**

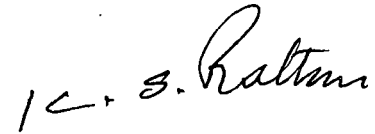
Without awaiting the decision on the representation so  
filed by the applicant, present OA has been filed for seeking  
appointment on compassionate ground to a family member.  
It is considered necessary to direct respondents to decide the  
same and if applicant is aggrieved by the decision taken on



the representation of applicant by the respondents, applicant may file fresh OA, if so advised.

2. With these observations, the present OA is dismissed as premature.

3. In view of order passed in the OA, no order is required to be passed in the MA.



**(Justice K.S. Rathore)**  
**Member (Judicial)**

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